

**Central Administrative Tribunal  
Madras Bench**

**OA 310/00560/2019**

**Dated Tuesday the 16<sup>th</sup> day of April Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Shri. P. Madhavan, Member (J)  
&  
Hon'ble Shri. T. Jacob, Member (A)**

N. Sivakumar  
No. 23/35, Pole Naidu Street  
Palanipet  
Arakkonam, Vellore District. ... Applicant

By Advocate M/s. S. Sadasharam

**Vs.**

1. Union of India rep. by the  
Directorate General (Pers)/E1  
(DPC) Military Engineering Services  
Engineer-in-Chief Branch  
Kashmir House, Rajaji Marg  
New Delhi 110 011.

2. Headquarters Chief Engineer  
Southern Command  
Pune 411 001.

3. Headquarters Chief Engineer (Navy)  
Station Road, Vishakapatnam 530 009.

4. Commander Works Engineer (Navy)  
Military Engineering Services  
Fort St. George  
Chennai 600 009.

5. Garrison Engineer (Maint)  
Naval Air Station  
Arakkonam 631 006.

... Respondents

By Advocate Mr. Su. Srinivasan

## ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To issue a direction to the 1<sup>st</sup> respondent to issue revised seniority list including the name of the applicant in All India Seniority List of Junior Engineers (Civil) as on 01.05.2015 updated as on 01.01.2019 and then to conduct or convene DPC in respect of Junior Engineers (Civil) for promotion to Assistant Engineers (civil) against the vacancy of the year 2019 after getting details of the applicant namely

- a. Integrity and Vigilance Clearance
- b. Date of passing MES procedure exam
- c. ACR dossier”

2. Counsel for the applicant submits that his representation dated 10.05.2018 for inclusion of his name in the seniority list is still pending with the respondents and no order is passed on that representation. According to him, the respondents are going to conduct DPC for promotion on 25.04.2019. Counsel for the applicant submit that he will be satisfied if a speaking order is passed on his representation on or before 25.04.2019.

3. Mr. Su. Srinivasan takes notice for the respondents.

4. It seems that the applicant's representation is still pending before the respondents for consideration.

5. Accordingly, **the respondents are directed to pass speaking order on the**

**representation at Annexure A24 dated 10.05.2018 on or before 25.04.2019.**

6. OA is disposed of at the admission stage with going into the merits of the case.

(T. Jacob)  
Member(A)

AS

16.04.2019

(P. Madhavan)  
Member (J)